

(c) Travel agents are not under the purview of Ministry of External Affairs. However all emigrants proceeding abroad for employment purposes on ECR passports are required to take emigration clearance when they travel to Emigration Check Required (ECR) notified countries and the recruiting agent has to compulsorily furnish details of emigrant, Foreign employer, Insurance details (Pravasi Bhartiya Bima Yojana); work contract, emergency contact details etc., on-line through e-migrate portal of MEA.

Construction of new roads in Doklam by China

968. SHRI NEERAJ SHEKHAR:

SHRI RAVI PRAKASH VERMA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether China has constructed new roads in Southern part of Doklam Plateau;
- (b) if so, the details thereof;
- (c) whether Government has taken up the matter with Chinese authorities during the recent bilateral high level meetings;
- (d) if so, the details and the outcome thereof; and
- (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS [GENERAL (RETD.) V.K. SINGH]: (a) to (e) Since the disengagement of Indian and Chinese border personnel in the Doklam area on 28 August 2017, there have been no new developments at the face-off site and its vicinity. The *status quo* prevails in this area.

In our high-level exchanges with China, Government has consistently maintained that peace and tranquility in the India-China border areas is an important pre-requisite for the smooth development of bilateral relations.

Government keeps a constant watch on all developments having a bearing on India's security and takes all necessary measures to safeguard it.

Three pronged approach for China

969. SHRI RITABRATA BANERJEE: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Government has adopted a broad, three pronged approach to deal with increasing engagement of China in the South Asian and Indian Ocean neighbourhood; and